

Annexure-4

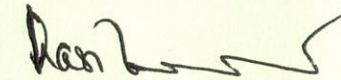
Name of the corporate debtor: M/S RIGHT HEALTH PLATTER PRIVATE LIMITED : Date of commencement of CIRP: 20/09/2024; List of creditors as on: 14-05-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Aditya Birla Finance Ltd	03-10-2024	4,26,07,954.00	4,26,07,954.00	Term Loan	4,26,07,954.00	NO	3.21%	-	-	-	-	
2	UGRO Capital Limited	26-09-2024	6,07,56,094.00	6,07,56,094.00	Term Loan	6,07,56,094.00	NO	4.57%	-	-	-	-	
3	LIVFIN INDIA PRIVATE LIMITED	03-10-2024	3,01,41,420.00	3,01,41,420.00	Term Loan	3,01,41,420.00	NO	2.27%	-	-	-	-	
TOTAL			13,35,05,468.00	13,35,05,468.00		13,35,05,468.00		10.05%	-	-	-	-	

FOR RIGHT HEALTH PLATTER PRIVATE LIMITED


S KASI VISWANATHAN
RESOLUTION PROFESSIONAL